NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 4(ND)13 CA. NO.

CORAM:

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PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2016

NAME OF THE COMPANY: M/s. Ms. Punites Sharma V/s. M/s. Advance Therapeutics Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.		NAME DESIG		NATION	REPRESENTATION		SIGNATURE
		ARUN SA	SAXENA	ADV	C	her. No.3	Walini
2.	MC.	NALIN	1	AD	7		
3. Ms. Ishita Srivaslana ADV				and ADV	1	Pelitioner	Shit

ORDER

The proposal for settlement has been given by the petitioner to the respondents. Ld. Counsel for the respondent confirms the same and states the same is likely to be accepted.

In view of the same, re-notify this case on 19.08.2016.

(Ina Malhotra)

Member (Judicial)

(R Varadharajan)

Sd1-

Member (Judicial)